

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 04 OF 2019 &
IA NO. 1805 OF 2018 & IA NO. 246 OF 2019**

Dated: 15th May, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**M/s Chikkahalli Solar Power Project & Anr. Appellant(s)
Versus
Bangalore Electricity Supply Company Limited & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. Prabhuling Navadegi, Sr. Adv.
Mr. S. Padmi

Counsel for the Respondent(s) : Mr. Balaji Srinivasan
Ms. Pallavi Sengupta for R-1

Mr. Nithin Saravanan
Ms. Arunima Singh
Ms. Priyadarshini for R-2

ORDER

List the matter on **22.07.2019**.

**(S.D. Dubey)
Technical Member**

tpd/pk

**(Justice Manjula Chellur)
Chairperson**